



K.R. MANGALAM UNIVERSITY
THE COMPLETE WORLD OF EDUCATION



SCHOOL OF LEGAL STUDIES

K.R MANGALAM UNIVERSITY

Organizes

**NATIONAL ONLINE FACULTY
DEVELOPMENT PROGRAMME**

on

**Changing Dimensions of Legal
Education in Contemporary Era**

8th – 13th / August 2022

Registration Link: <http://surl.li/cfnra>

Reach us at: sols.events@krmangalam.edu.in.

K.R MANGALAM UNIVERSITY

K. R. Mangalam University is a State Private University established in 2013 under Haryana Private Universities Act and is empowered to award degrees under section 2f of the UGC Act, 1956. The university is located at wonderful location with magnificent view of Aravalli hills and spread over 26 acres where students breathe in a pollution- free, healthy, and sustainable environment. The University has been striving to fulfil its prime objective of transforming young lives through ground-breaking pedagogy, global collaborations, and world-class infrastructure.

OUR VISION

K.R. Mangalam University aspires to become an internationally recognized institute of higher learning through excellence in inter-disciplinary education, research and innovation, prepare socially responsible life-long learners' contribution to nation building.

OUR MISSION

KRMU is committed to

- Foster employability and entrepreneurship through futuristic curriculum and progressive pedagogy with cutting-edge technology.
- Instill notion of lifelong learning through stimulating research, Outcomes based education and innovation thinking.
- Integrate global needs and expectations through collaborative programs with premier universities, research centres, industries, and professional bodies.
- Enhance leadership qualities among the youth having understanding of ethical values and environmental realities.

SCHOOL OF LEGAL STUDIES

School of Legal Studies at K.R. Mangalam University offers Bar Council of India (BCI) approved five-year BBA LL.B. (H) integrated programme with specialization, five-year B.Com. LL.B. (H) integrated programme with specialization, five-year BA LL.B. (H) integrated programme with specialization, three-year LL.B. (H) programme with specialization and One Year LL.M. programme. These law programmes have the distinct objective of equipping the students with knowledge, skills and attitude so as to make them capable of successfully meeting the present requirements and future challenges in legal profession. The courses are intended to impart intensive knowledge and training in the law subjects as well as the non-law subjects and help students to acquire wider perspective both for managerial responsibilities and professional application and train them for a successful career.

ABOUT THE FDP

To ensure the effective operation of government and society, as well as to ensure that the goals are justified in order to preserve its existence, law and legal education have always undergone change. The legal teaching-learning process has adapted creatively to numerous concerns in the legal profession as a result of the changing times and the resulting confrontation with varied issues and obstacles.

Whether it is constitutional amendments, legal research, intellectual property, environmental law and policy, concerns for vulnerable groups, online learning platforms, etc., the legal education has always embraced sudden changes and responded with creative ideas and sustainability-focused goals. This Faculty Development Programme (Online) aims to investigate the recent developments that have occurred in the legal profession, society, and legal education.

SUB-THEMES

1. Modern challenges to Constitutional law education
2. IPR: Problems and innovation
3. New developments in environmental law and policy
4. Innovations in Criminal law
5. Problems affecting vulnerable groups
6. The evolving scope of media law
7. The evolving scope of cyber law
8. Any additional issue associated with the theme.

ELIGIBILITY

Professionals /Academics, Research Scholars.

DATE AND VENUE

The Faculty development Programme will be held from 8th to 13th August, 2022 on virtual mode at School of Legal Studies, K.R. Mangalam University, Sohna-Gurugram.

REGISTRATION FEES

- Academicians/Professionals /Research Scholars : Rs. 100
- The Participation fee will be paid by Online Mode.
- The details of Online Payment are as follows

Bank Name : ICICI Bank

Account Name : K. R. MANGALAM UNIVERSITY

IFSC: ICIC0000911

Account No.: 091101000622

OR

Fee Payment Via UPI



Please note, after NEFT/RTGS/IMPS, kindly provide following details by mail to sols.events@krmangalam.edu.in.

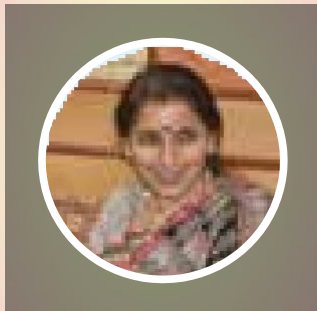
GENERAL GUIDELINES

- The interested participants can register themselves by filling the online registration form.
- Link of Registration form <http://surl.li/cfnra>
- E-Certificates will be provided to all the participants after completion of FDP.
- Attendance in all the sessions is mandatory.
- Last Date for registration is 7th August, 2022.

EXPERTS

Day 1

8th August, 2022
10.00 AM-12.00 PM



Dr. Pawan Sharma

Secretary to the Law Commission
Joint Secretary and Law Officer (ILS)

Day 2

9th August, 2022
10.00 AM-12.00 PM

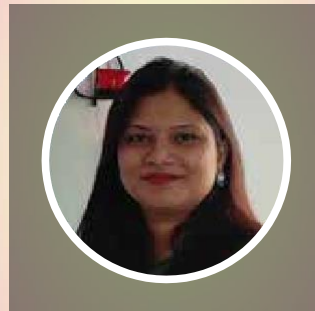


Dr. Yogendra Shrivastva

Professor,
Hidayatullah National Law University

Day 3

10th August, 2022
10.00 AM-12.00 PM



Dr. Teena

Assistant Professor, School of Law,
G.D. Goenka University

Day 4

11th August, 2022
10.00 AM-12.00 PM



Dr. M.Z.M. Nomani

Professor, Faculty of Law,
Alligarh Muslim University

Day 5

12th August, 2022
10.00 AM-12.00 PM

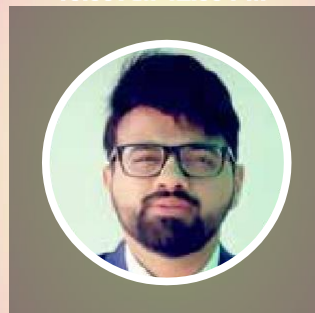


Dr. Vageshvari Deswal

Professor, Faculty of Law,
Delhi University

Day 6

13th August, 2022
10.00 AM-12.00 PM



Dr. Ankit Singh

Assistant Professor,
Hidayatullah National Law University

CHIEF PATRON:

- Prof. Dinesh Singh, Chancellor, KRMU

PATRON:

- Prof. C. S Dubey, Vice-Chancellor, KRMU
- Prof. P. Tripathi, Pro-Vice Chancellor, KRMU

CONVENORS:

- Dr. Inderpreet Kaur, SOLS, KRMU
- Dr. Shobhna Jeet, SOLS, KRMU
- Dr. Megha Garg, SOLS, KRMU
- Ms. Sakshi, SOLS, KRMU

CO-CONVENERS:

- Dr. Nitesh Kumar Srivastav, SOLS, KRMU
- Mr. Thomas Monterio, SOLS, KRMU
- Mr. Dharamveer, SOLS, KRMU
- Ms. Khushboo Saraf, SOLS, KRMU
- Ms. Shruti Verma, SOLS, KRMU

